

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE,
PC ACT, CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI
Office of the Chairman: Election Committee (CDCBA Election- 2024), RACC, Delhi.

NOTICE

Sub. Declaration form and Schedule for CDCBA Election- 2024

Consequent upon the recommendations of Election Committee (Central Delhi Court Bar Association Election- 2024) it is hereby notified for information of all concerned that the members of Central Delhi Court Bar Association may file their declarations in the office of the Central Delhi Court Bar Association w.e.f. 19.09.2024, on all working days from 10:00 AM to 05:00 PM. The last date for submission of declaration form is 28.09.2024 till 05:00 PM.

No declaration would be accepted thereafter.

For the sake of uniformity and for reference of the members, the format of the Declaration is enclosed herewith as Annexure-A. The schedule for the process of CDCBA election is annexed as Annexure-B.

Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in Lalit Sharma & Ors. Vs. Union of India & Ors. WPC 10363/221 decided on 19.03.2024.



(ANIL ANTIL)

Chairman: Election Committee/
Spl. Judge, PC Act. CBI
(CDCBA Election- 2024)
RADC, New Delhi

NZ 04:50 PM

No. 11159-11165-D /CDCBA Election-2024/RADC/2024

Dated, Delhi the 18/09/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
3. PS to Ld. Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, RADC, N. Delhi
4. Sh. Jatan Singh, Chairman, Adhoc Committee constituted by Hon'ble High Court of Delhi, New Delhi with the request to circulate among the Members by way of publication on their website as well as notice board.
5. In-charge, R&I and Care Taking Branch, RADC with the request to display the present Notice, Declaration Form and Schedule on all the Notice Boards at RADC, New Delhi.
6. The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Notice, Declaration Form and Schedule on the official website of Delhi District Courts.

Chairman: Election Committee/
Spl. Judge, PC Act. CBI
(CDCBA Election- 2024)
RADC, New Delhi

CENTRAL DELHI COURT BAR ASSOCIATION, ROUSE AVENUE COURTS, NEW DELHI
(CDCBA ELECTION- 2024)
DECLARATION FORM

1	Name	
2	Mobile Number and E-mail ID	
3	Father's/Husband's Name	
4	Date of Birth and Current Age	
5	Office Address with telephone number(s)	
6	Residential Address	
7	BCD Enrollment Number	
8	Membership Number of CDCBA	
9	AIB Examination Passing Details (Attach Proof) (Applicable to members, enrolled after year 2011)	
10	Details of Bar Association(s) where is held besides CDCBA	
a)	Whether any Declaration has been filed for voting in any other Bar Association (if yes, State the Name of Bar(s)).	
11	Whether the members falls in the category of Member above 25 years practice/Designated Seniors, Former Judicial Officer/Law Researchers (Furnish supporting documents)	

DECLARATION

(In Re WP (c) 8106/2016 dated 18.10.2016 PK Dash Vs Bar Council of Delhi & Ors.)

I do hereby solemnly affirm and declare that I have not voted for and/ or contested for any elective post in any other Bar Association (s) of which I am also a member in the immediately preceding election and that I will not do so in any election in such Bar Association. In case this declaration is detected to be false, my right to vote shall remain suspended for three years after such declaration is detected to be false.

(Signature of Applicant)
(with date)

INSTRUCTIONS FOR THE DECLARANTS :-

1. All the entires in the Declaration Form shall be clearly filled in with signature of member in blue color ink. Incomplete form shall not be accepted/summarily rejected.
2. The photograph should be original recent photograph of the Member in full Robes and not a computerized copy. Computerized photographs shall not be accepted and declaration form shall be summarily rejected. The photograph should be signed by the Member (preferably with the CD Marker/indelible ink) in such a manner that half of the signature appears in the form and the other half appears in the photograph.
3. Attach a self attested copy of ID Card of CDCBA or any other Bar Association.
4. Attach a self attested copy of ID Card of BCD (Attach copy).
5. Advocate claiming voting rights on the basis of appearances shall furnish the copies of the 12 order sheets reflecting their name either as lead counsel or as an Assisting counsel, from 01.08.2023 to 31.07.2024. (both dates are inclusive.)
6. Only those Advocates are eligible to vote, who are enrolled in the CDCBA till 31.07.2023 and are not in arrears of their subscription as on 31.07.2024 (of the year of the election).
7. All the Advocates who are enrolled after 2011 shall submit the All India Bar Examination passing certificate. (Attach copy)
8. Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in **Lalit Sharma & Ors. Vs. Union of India & Ors. WP(C) 10363/2021 decided on 19.03.2024.**

ACKNOWLEDGEMENT/RECEIVING OF DECLARATION FORM

Serial No. :
Date :
Name of Member :
Enrl. no. of BCD :
CDCBA Membership no. :

Annexure "B"

The schedule for the process shall be as under:-

S. No.	Details	Date(s)
1	Date of Initiation of calling Declaration Forms	19.09.2024
2	Last Date for submission of Declaration Forms (notifying objections)	28.09.2024
3	Date of displaying the Tentative List of eligible Voters for objections	03.10.2024
4	Period for calling objections	05.10.2024
5	Date of displaying/uploading Final List of Voters	08.10.2024